

Seventeenth Loksabha

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Title: Need to shift allocation of coal from Singareni Collieries Company Limited to Mahanadi Coalfields Limited.

**SHRI RAGHU RAMA KRISHNA RAJU (NARSAPURAM):** Sir, I am starting. My time starts just now.

Hon. Speaker, Sir, I thank you for giving me an opportunity to raise an important issue which is the need of the hour for our State Government. This is with regard to the supply of coal to our various generation companies. Basically, now we are getting most of our coal quantity from Singareni Collieries Company Limited by way of an allocation, but the coal price from Singareni Collieries Company Limited is substantially higher, and the difference between price for our annual consumption of coal from the MCL allocation compared to Singareni Collieries Company Limited allocation is almost to the tune of Rs. 2,800 crore.

Our hon. Chief Minister has introduced several developmental schemes. Along with many developmental schemes, we are also coming out with many welfare schemes wherein we are supplying power to the farmers for nine hours a day. To overcome all the Budgetary issues of the Electricity Boards, we urge the Government, particularly the Ministry of Coal to kindly consider shifting of allocation from Singareni Collieries to MCL which is also a subsidiary of the Coal India Limited. That would substantially benefit our State, especially the farmers. So, in view of these benefits, I would once again urge the Ministry of Coal to consider this request in the interest of our State.

